

The funds under various programmes under Jute Special Development Fund are released/proposed to be released to state Governments/Jute Corporation of India/Jute Manufactures Development Council/Jute Commissioner/Industrial Finance Corporation of India depending upon the nature of programme.

### **Vamsadhara Stage-II Project**

696. SHRI BHATTAM SRIRAMA MURTY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Union Government have agreed to sort out issues standing in the way of Vamsadhara State-II Project envisaging irrigation for one lakh acres;

(b) whether the Andhra Pradesh Government had consequently sent revised proposal for Flood Bank etc. to Union Government for approval;

(c) if so, the details thereof;

(d) whether Government have agreed to clear the project; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI): (a) Yes, Sir.

(b) and (c). Yes, Sir. The revised proposal envisages limiting of acquisition of land of 106 acres in Orissa Territory.

(d) and (e). Concurrence of Government of Orissa for clearing the project has not been received.

### **Import of Cotton**

697. SHRI KAMAL NATH: Will the Minister of TEXTILES be pleased to state:

(a) whether the hike in cotton price has hit the textile units in the country following rise in prices of long staple American cotton in major mandies in Northern India and drastic production shortfall due to drought; and

(b) the existing price of long staple cotton in the World Bank aided cotton districts of Punjab, Haryana and Rajasthan as compared to the corresponding period last year?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA): (a) Government have been receiving representations from the textile mills, reporting shortage of cotton and high prices. The production of cotton during current year has decreased due to drought conditions.

(b) The price of long staple cotton in Northern India (F-41) was approximately Rs. 2376/- per quintal in Jan '88 as against Rs. 1329/- per quintal in Jan '87.

### **Surveys and investigation for Water schemes**

698. SHRI G.S. BASAVARAJU:  
SHRI S.M. GURADDI:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether surveys and investigations for water schemes in the peninsula are to be given priority;

(b) whether the Sixth Annual General Meeting of the National Water Development Agency has recommended the decision;

(c) if so, whether Government have accepted the same; and

(d) the steps being taken in this regard and the total amount to be incurred on these surveys?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI): (a) to (c). The National Water Development Agency is engaged in the investigations and feasibility studies of the peninsular rivers development component of the National Perspectives for water resources development. The National Water Development Agency has, at its 6th Annual General Meeting, inter-alia, decided that studies of schemes proposed under